

Pakistan in J and K (St.)

- (i) The Companies (Fees on Applications) Amendment Rules, 1972, published in Notification No. G.S.R. 259 (E) in Gazette of India dated the 24th April, 1972.
- (ii) The Companies (Appeals to the Central Government) Amendment Rules, 1972, published in Notification No. G. S. R. 261 (E) in Gazette of India dated the 24th April, 1972. [Placed in Library. See No. LT—2014/72]
- (2) A copy of Notification No. G.S.R. 260 (E) (Hindi and English versions) published in Gazette of India dated the 24th April, 1972 making certain alterations in Schedule X to the Companies Act, 1956, under sub-section (3) of section 641 of the said Act. [Placed in Library. See No. LT—2015/72].

12.02 hrs.

STATEMENT RE : RECENT CEASE-FIRE VIOLATIONS BY PAKISTAN IN JAMMU AND KASHMIR

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM) : Last Tuesday, I informed the House of the Pakistani attack on two of our posts in Kalyan area near Tithwal in Kashmir. During the last one week starting from 4th May, 1972, Pakistani troops have considerably increased their activity all along the line of control in Jammu and Kashmir. They have committed as many as 40 Cease Fire Violations during this periods. The sectorwise details are as follows :—

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|---------------------|-----------------|
| (1) Gaurian sector | —7 Violations. |
| (2) Tithwal Sector | —9 Violations. |
| (3) Gulmarg Sector | —1 Violations. |
| (4) Poonch Sector | —15 Violations. |
| (5) Nowshera Sector | —15 Violations. |
| (6) Jammu Sector | —2 Violations. |

During the same period, there have been only a few incidents along the cease-fire line along Punjab, Rajasthan and Gujrat.

The above list of violations includes two serious incidents of firing by Pak troops in Nowshera sector, approximately 11 miles Northwest of Nowshera. As a result of these two firings we suffered the following casualties.

Killed—1 Officer and 1 Other Rank.

Wounded—1 JCO and 3 Other Ranks.

As I have already stated in this august House on earlier occasions, our troops have instructions to deal effectively with all intrusions and cease-fire violations by Pakistani troops. In these actions, Pakistani troops have suffered some casualties.

In a number of cases where clashes have occurred along the line of control, flag meetings have been held by local commanders to identify the points of dispute and settle them on the spot. This process will continue so that the chances of clashes along the line of actual control is minimised and needless loss of human lives on both sides avoided.

श्री अटल बिहारी वाजपेयी (शालियर) : मेरा निवेदन है कि इस पर आप चर्चा का मौका दें।

अध्यक्ष महोदय : आप करिये लेकिन उसे प्रोसीज्योर के मुताबिक करिये।

12.07 hrs.

BUSINESS OF THE HOUSE

THE DEPUTY MINISTER IN THE DEPARTMENT OF PARLIAMENT AFFAIRS (SHRI KEDAR NATH SINGH) : With your permission, Sir, I rise to announce that Government Business in this House during the week commencing from Monday, the 15th May, 1972 will consist of :

- (1) Consideration and passing of the Finance Bill, 1972.
- (2) Discussion and voting on the Demands for Grants (Railways) for 1972-73.